

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 315
CP-85(ND)/2024

IN THE MATTER OF:

ASCOT PROJECTS PRIVATE LIMITED

.....APPLICANT/PETITIONER

Vs

REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA

.....RESPONDENT

SECTION

U/s 441

Order delivered on 15.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel appears for the Applicant. No one has appeared on behalf of the RoC. The report of RoC is on record.

List the matter on **30.09.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)